

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3180  
(To be answered on the 12<sup>th</sup> March 2020)**

**LOSS OF AIR INDIA**

**3180. SHRI ANIL FIROJIYA  
SHRI LALLU SINGH**

**Will the Minister of CIVIL AVIATION**

नागर विमानन मंत्री

be pleased to state:-

- (a) whether Air India has suffered a loss of Rs. 102 crores and if so, the reasons therefor;  
(b) the reasons for frequent delay in flights of Air India, now a days; and  
(c) whether any step has been taken to avoid frequent delay in flights and if so, the details thereof?

**ANSWER**

**Minister of State (IC) in the Ministry of CIVIL AVIATION**

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

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(a): As per the audited accounts of Air India Ltd for FY 2018-19, the company has suffered a Net Loss of Rs 8556.36 crore. However, the total expenses incurred by Air India Limited in FY 2018-19 on account of catering, hotel expenses, denied boarding compensation to passenger on delayed/cancelled flights were about Rs.102 crore.

(b): Some of the major reasons for the delays to Air India flights include:

- (i) Engineering related issues,
- (ii) Crew related issues,
- (iii) Ground Handling issues,
- (iv) Air Traffic Control delays, and
- (v) Air India being a network carrier operating on Hub and Spoke pattern, some of the flights are delayed to connect passengers with the international flights.

(c): In order to alleviate delays, DGCA has issued Air Transport Circular 05 of 2017 titled "Procedure to be followed to mitigate flight delays" in order to ensure enforcement of the flight Schedules.

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